

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218

(IB)-20(PB)/2021

**IA-930/2024, IA-1183/2023, IA-5105/2022,
IA-5053/2022, IA-5368/2022, IA-6131/2022,
Invt. Pett.-67/2023, IA-662/2023**

IN THE MATTER OF:

ICICI Bank Ltd.

...

Applicant

Versus

KV Aromatics Pvt Ltd.

...

Respondent

Under Section: 7 of IBC, 2016 (R. Plan)

Order delivered on 24.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant

: Adv. Ajay Kumar
Sr. Adv. Navin Pahwa and Adv. Ajay Kumar in IA-930/2024 & IA-1183/2023 and for respondent in Invt. Pet-67/2023.

For the RP

: Mr. P. Nagesh Sr. Counsel, Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Kashish Rehan

For the Respondent

: Adv. Aditya Wadhwa, Adv. Shivansh Agarwal, Adv. Sarthak Sharma for R-1 & 2 in IA-5105/2022, R-4 & 5 in IA-5053/2022, R-3 & 4 in IA-5368/2022,

For the CoC

: Adv. Avrojoyoti Chatterjee, Adv. Rajiv S. Roy, Adv. Siddharth Dhingra, Adv. Abhishek Bose, Adv. Zoheb Khan, Adv. Abhishek Mishra, Adv. Jayasree Saha in IA-1183/2023

For the SRA

: Adv. Harish Taneja, Adv. Parul, CS Ashish Gupta

For the UPSIDA

: Adv. Rajesh R., Adv. Shubham Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

List the application for hearing on 29.04.2024 at 2.00 pm.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**